

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7216/2014

PRATIMA LAXMI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and stay)

Date : 25/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Ameet Singh, Adv.  
Mr. Praveen Swarup, Adv.

For Respondent(s)

Mr. Shantanu Krishna, Adv.  
Mr Sandeep Singh, Adv.  
Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Counter affidavit of respondent no.1 is already on  
record.

For respondent Nos. 2 and 3 counter affidavit is  
awaited. Be filed within four weeks as last opportunity.

List again on 15.4.2015.

(RACHNA GUPTA)  
Registrar